GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2422 ANSWERED ON:09.08.2010 FDI INFLOW Bheiravdanji Shri Gadhvi Mukeshkumar;Hegde Shri Anant Kumar;Singh Shri Rajiv Ranjan (Lalan);Toppo Shri Joseph ;Vishwanath Shri Adagur H

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of Foreign Direct Investment (FDI) during each of the last two years and the current year, State-wise including Gujarat and Karnataka;

(b) whether the FDI in service sector has been higher during the last two years as compared to other sectors like agriculture,; and

(c) if so, the details thereof alongwith the percentage of FDI allowed in packed food processing and agriculture?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a): A statement on FDI inflows from April, 2008 to May, 2010, State-wise, including Gujarat and Karnataka, is enclosed at Annexure.

(b): Details of FDI inflows on Services sector, Agriculture sector and all other sectors, from April, 2008 to May, 2010, are as under:

Sector 2008-09 2009-10 2010-11 Total Apr-Mar Apr-Mar Apr-Mar Rs US\$ Rs US\$ Rs US\$ Rs US\$ crore million crore million crore million SERVICES 59,044.80 13,018.27 54,349.40 11,437.69 7,412.99 1647.25 120,807.18 26,103.22 AGRICULTURE 24.21 5.26 6,382.12 1,317.07 10.09 2.27 6,416.42 1,324.59 ALL OTHER 63,955.87 14,307.32 62,646.24 13,133.42 12,566.37 2777.33 139,168.50 30,218.02

Besides the above, Foreign Direct Investment (FDI) is not allowed in any other agricultural sector/activity.

SECTORS

(c): As per the extant policy, 100% Foreign Direct Investment (FDI) is allowed under the automatic route in Food Processing. 100% FDI is also allowed under the automatic route in Floriculture, Horticulture, Development of Seeds, Animal Husbandry, Pisciculture, Aquaculture and Cultivation of Vegetables & Mushrooms under controlled conditions and services related to agro and allied sectors.